

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1386 OF 2018 IN**  
**APPEAL NO. 278 OF 2018 &**  
**IA NOS. 1385, 1388 & 1529 OF 2018**

**Dated: 9<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Rosa Power Supply Company Limited** ..... **Appellant(s)**  
**Versus**  
**Uttar Pradesh Electricity Regulatory Commission** ..... **Respondent(s)**  
**& Anr.**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh Srivastava  
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. C. S. Vaidyanathan, Sr. Adv.  
Mr. Hemant Sahay  
Mr. Aporv Mishra  
Ms. Pooja Priyadarshini  
Mr. Aditya Singh  
Mr. Nived for R-2

Mr. M.G.Ramachandran  
Mr. Shubham Arya  
Mr. Pulkit Agrwal  
Ms. Anushree Bardhan for ***Impleader***

**ORDER**

Heard Mr. S. Venkatesh, learned counsel for Appellant for some time.

List the stay application as well as main appeal for further hearing on  
**17-1-2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/js*